Raiganj and Balurghat have been carried out in the recent past. However, in order to examine the feasibility for extending the rail communication to Balurghat, a traffic survev for Eklakhi-Balurghat via Gajol rail link was carried out during 1972-73 which revealed that the project is highly unremunerative. In view of limited financial resources which are not adequate even to progress the scheme already in hand, it is not possible to take up the construction of Raiganj-Balurghat rail link at present,

## E.M.U. Coaches

681. SHRIMATI KANAK MUKHER-JEE: Will the Minister of RAILWAYS be pleased to state:

(a) what is the number of EMU coaches running in Howrah and Sealdah division daily, section-wise;

(b) whether all the coaches are running in time;

(c) whether all the coaches are maintained properly: and

(d) if the answer to parts (b) and (c) above be in the negative, the remedial steps so far taken by the Railway in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Sealdah divison—376 coaches. Howrah division— 221 Coaches.

(b) 88 per cent of the trains are running to time.

(c) Yes.

(d) The question does not arise.

#### Railway wagons

682. SHRI SANGDOPAL LEPCHA: Will the Minister of RAILWAYS be pleased to state:

(a) what is the total number of rail wagons in use in the Indian rail-ways, zone-wise; and

(b) what is the average number of wagons lying idle/stranded in a month for unloading in different sheds?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Holding of wagons on Indian Railways (Zonewise) as on 1-6-80 is as under:

DI				In terms of 4-Wheelers	
Rly.			-	M.G.	B.G.
C.R.	•		•	1447	69712.5
E.R.		•		••	<b>91832</b> .0
NR.	•	*	مېر•ري:	10116	63835.5
N.E.	•		•	25917	1750.5
N.F.	•	•	•	20197	54 <b>4</b> 2.3
S.R.	•	•	•	12998	17082.5
S.G.	•	**	: 	12504	31681.5
S.E.		•	•	••	100559.5
W.R.	•	•	٠	27169	35122 :0
All	•	•	•	110348	415018.5

(b) The information is being collected and will be laid on the Table of the House.

## Running of Calcutta-Maldah Gour Express train

683. SHRI SANGDOPAL LEPCHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are considering a proposal for running the tri-weekly Calcutta-Maldah Gour Express train during day time instead of at night;

(b) if so, by when it is likely to be done; and

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(c) if no<sup>+</sup> what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No.

(b) and (c) Do not arise.

# Recruitment of clerical staff in the Railways

684. SHRI SANGDOPAL LEPCHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government are aware that different yardstick for recruitment of clerical staff in Personnel Branch is being followed in different Zonal Railways; and

(b) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b) According to the extant orders, 33 1/3 per cent of the vacancies of clerks grade Rs. 260-400 are filled by promotion from Class IV and the remaining 66 2/3 per cent by direct recruitment through the Railway Service Commission. No yardstick has been laid down for recruitment. Recruitment is made with reference to requirements.

## Composition of Consultative Committees

665. SHRI SURENDRA MOHAN: Will the Minister of PARLIAMEN-TARY AFFAIRS be pleased to state:

(a) whether all the statutory and Consultative Committees of the Lok Sabha/Rajya Sabha for Union Ministries/Department<sub>S</sub> have been constituted;

(b) if so, what are the details of the Committees with the names of the members; and

(c) what are the reasons for nonconstitution of Committee for the remaining Ministries/Departments? THE MINISTER OF PARLIAMEN-TARY AFFAIRS (SHRI BHISHMA NARAIN SINGH): (a) to (c). There is no information readily available in regard to the number of statutory committees constituted by different Ministries/Department<sub>s</sub> of the Central Government under laws made by the Parliament. Twenty-two Consultative Committees have been constituted for the Ministries/Departments as follows:

- 1. Agriculture
- 2. Atomic Energy, Space and Electronics, Science and Technology.
- 3. Commerce and Civil Supplies
- 4. Communications
- 5. Defence
- 6 Education and Social Welfare
- 7. Energy, Irrigation & Coal
- 8. External Affairs
- 9. Finance
- 10. Health and Family Welfare
- 11. Home Affairs
- 12. Industry
- 13. Information and Broadcasting
- 14. Labour
- 15. Law, Justice & Company Affairs
- 16. Petroleum & Chemicals
- 17. Planning
- 18. Railways
- 19. Shipping and Transport
- 20. Steel & Mines
- 21. Tourism & Civil Aviation

22. Works & Housing

Lists containing the names of Members of Parliament nominated on each of the above Committees have been kept in the Parliament Library for reference.

## Speed limit for vehicles

686. SHRI IBRAHIM KALANIYA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that under the Motor Vehicle Act, Delhi the speed limit of all the vehicles including D.T.C. and mini buses has been fixed 50 km. per hour in Delhi;